

National Company Law Tribunal

Allahabad Bench

CP NO. 131/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: R.R. Sheetgah Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 424(3) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	ADV	Petitioner	Arun
2.	MS. NALINI	ADV		
3	RAKESH	Adv	Respondent	Rakesh

C.P. No. 131/ND/2013

Shri Arun Saxena alongwith Ms. Nalini, Advocates for the petitioner.

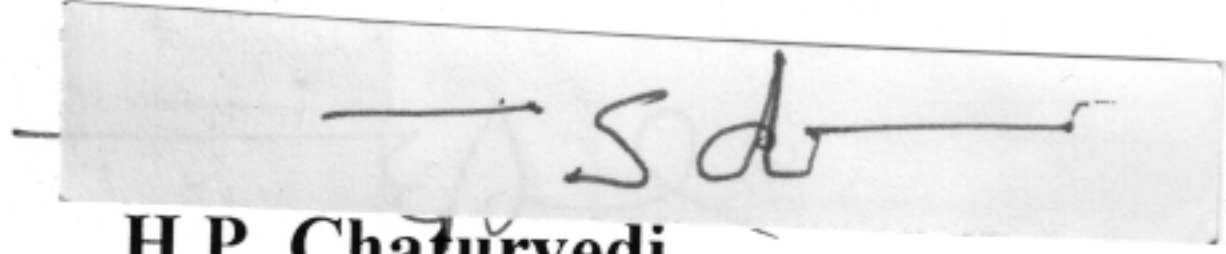
Shri Rakesh Kumar, Advocate for Respondent.

Learned Counsel for both the parties informed that the matter is pending before the Hon'ble Supreme Court and the settlement talks are going on. Hence, the matter is adjourned for settlement on 22<sup>nd</sup> January, 2018.

The matter be listed on 22<sup>nd</sup> January, 2018.

Date: 14/12/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)